

ITEM NO.17

COURT NO.9

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 206/2024

PRAMOD KUMAR & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and IA No.75294/2024-EXEMPTION FROM FILING O.T.)

Date : 08-04-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Sandeep Jindal, Adv.
Mr. Sandeep Kumar Dwivedi, Adv.
Mr. Pradeep Kumar Dwivedi, Adv.
Mr. Satyam Pandey, Adv.
Mr. Raghvendra Upadhyay, Adv.
Mr. Vishweshwar Mishra, Adv.
Ms. Madhu Bala, Adv.
Mr. Krishna Kant Shukla, Adv.
Mr. Kisalaya Shukla, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Tag with Writ Petition (Civil) No. 569 of
2023.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILY)
COURT MASTER (NSH)

